

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 94 of 2017 (SZ)

Appellant(s)

S. Selva Rajendran
Proprietor of M/s Gnana Soundari Ice
Factory, Washemenpet, Chennai

Vs. Respondent(s)

The Appellate Authority, Tamil Nadu
Pollution Control Board, Chennai and 4
others.

Legal Practitioners for Appellant(s)

M/s V. R. Rajasekaran

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R2 & R3
M/s A.S. Baradhi for R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 21.12.2018</p> <p>Appellant & counsel not present. No representation for respondents. Private notice to R4 not sent. For appearance of appellant and private notice to R4 and reply of R2, R3 and R5 call on 24.01.2019.</p> <p>(Tmt. Meena Satheesh) Registrar</p>